minimum wage, PF, ESI, gratuity, etc. is ensured by the concerned Ministry of the Central Government for the workers of the Textile Parks, whether they are seasonal, permanent, casual, contractual or whatever.

SHRIMATI SMRITI ZUBIN IRANI: It is ensured that all codified laws including those pertaining to labour are implemented as far as the Government of India is concerned. We also take up these issues in regional textile conferences with the concerned State Governments given that enforcement, especially of labour laws, and ensuring the sanctity of the labour laws is maintained, we have found most State Governments to be supportive of the Government of India's initiative.

SHRI T.G. VENKATESH (Andhra Pradesh): Sir, a number of textile industries are situated in Adoni in Andhra Pradesh. It was used to be called as second Mumbai in the country. Now, almost all the mills in Adoni are in bad shape. Newly proposed textile park, adjacent to Adoni, is yet to be commenced. I would like to know whether any steps are being taken by the Government for revival of textile mills in Adoni and for speedy completion of the Adoni Textile Park.

SHRIMATI SMRITI ZUBIN IRANI: I would like to state that sometimes there is delay on procurement of equity or money by the SPV, that seeks to make a textile park or a textile mill functional. Sometimes, the projects are delayed due to environmental clearances. Sometimes, there are challenges that a particular institution has to face in the private sector that seeks to produce textiles from the perspective of being internationally competitive, from a designed perspective or a manufacturing perspective. Given the array of challenges, that presents itself to the textile private sector production, I will only say that through the Ministry's effort, irrespective of the fact whether a textile enterprise is within a textile park or singularly operated, we try and give out, through various Departments, support for design upliftment, support through our Councils, which particularly focus on exports, and also engage with the States to ensure that support is adequately given to close to all the MSMEs which are functioning within the sector. Husainji spoke about Maharashtra. Currently, close to 13 parks are functional there, and in Andhra Pradesh, close to five parks have already been sanctioned.

कॉटन मिलों का बंद होना

***347. श्री नारणभाई जे. राठवा**: क्या **वस्त्र** मंत्री यह बताने की कृपा करेंगे किः

(क) देश में कॉटन मिलों के बंद होने के क्या कारण हैं;

(ख) सरकार ने इन समस्याओं को दूर करने के लिए अब तक क्या-क्या कदम उठाए हैं; और

(ग) इस संबंध में उठाए गए कदमों से कितनी सफलता मिली है?

वस्त्र मंत्री (श्रीमती स्मृति ज़ूबिन इरानी): (क) से (ग) विवरण सदन के पटल पर रख दिया गया है।

विवरण

(क) विगत कुछ वर्षों में मुख्यत: वित्तीय समस्याओं और श्रम से संबंधित मुद्दों के कारण देश में मिलें बंद की गई हैं।

जहां तक नेशनल टेक्सटाइल कारपोरेशन (एनटीसी) का संबंध है, सरकारद्वारा अधिगृहित रुग्ण वस्त्र उपक्रमों के कार्यों का प्रबंधन करने के मुख्यं उद्देश्य से एनटीसी को वर्ष 1968 में निगमित किया गया था। एनटीसी को अप्रचलित मशीनरी और अन्य कारणों से भारी हानि हुई। औद्योगिक एवं वित्तीय पुनर्निर्माण बोर्ड (बीआईएफआर) द्वारा अनुमोदित एनटीसी की पुनरुद्धार योजना अर्थात संशोधित पुनरुद्धार योजना (एमएम)-08 के आधार पर एनटीसी ने औद्योगिक विवाद (आईडी) अधिनियम, 1947 के तहत 78 मिलों को अर्थक्षम न होने के कारण बंद कर दिया है; स्वत: ही अपनी 23 मिलों का आधुनिकीकरण किया; और संयुक्तम उद्यम (जेवी) के माध्यम से 5 मिलों का पुनरुद्धार किया। इसे औद्योगिक विवाद अधिनियम, 1947 के तहत बंद की गई अक्षम मिलों का पुनरुद्धार करने के लिए बीआईएफआर के तहत कोई अधिदेश प्राप्त नहीं है।

(ख) और (ग) इस मंत्रालय ने स्वीकृत वस्त्र पार्क योजना (एसआईटीपी), एकीकृत वस्त्र प्रसंस्क्रण विकास योजना (आईपीडीएस) और संशोधित प्रौद्योगिकी उन्नवयन निधि योजना (एटीयूएफएस) जैसी कई योजनाएं शुरू की हैं जिनका उद्देश्य वस्त्र उद्योग को सुदृढ़ बनाना है जिससे उत्पादकता, संपोषणीयता और रोजगार के अवसरों में सुधार होगा। एसआईटीपी में कुल 59 वस्त्र पार्क मंजूर किए गए हैं जिनमें से 22 पार्क पूरे किए जा चुके हैं। भारत सरकार ने सब्सिडी के रूप में कुल 780.22 करोड़ रुपए से इन पार्कों की सहायता की है। इन पार्कों से निवेश के रूप में 9038.96 करोड़ रुपए आकर्षित किए गए हैं और इन्होंने अब तक 82612 लोगों के लिए रोजगार के अवसरों का सृजन किया है। टीयूएसफएस/एटीयूएफएस के तहत वर्ष 1999-2019 के दौरान 324,585 करोड़ रुपए के निवेश की तुलना में वस्त्र उद्योग को सब्सिडी के रूप में 26,548 करोड़ रुपए जारी किए गए हैं।

इसके अलावा सरकार ने अपैरल और मेड-अप्स क्षेत्र में रोजगार सृजन और निर्यात संवर्धन के लिए विशेष पैकेज क्रियान्वित किया है। पैकेज में मुख्य रूप से कुछ ऐसे उपाय शामिल हैं जो श्रम अनुकूल हैं और जिनमें रोजगार सृजन, इकॉनिमी ऑफ स्केएल और निर्यात को बढ़ावा

देंगे। यह पैकेज परिधान और मेड-अप्स इकाइयों के लिए मार्च, 2019 तक उपलब्ध था। उक्त विशेष पैकेज में निम्ननलिखित घटक शामिल किए गए हैं:-

(i) संवर्धिता ड्यूटी ड्रॉ-बैक कवरेज/राज्यफ लेवियों की छूट (आरओएसएल)।

(ii) संशोधित प्रौद्योगिकी उन्नीयन निधि योजना (एटीयूएसफएस) के तहत अतिरिक्त प्रोत्साहन।

(iii) नियोक्ताप भविष्यी निधि योजना सुधार।

1. समयोपरि सीमा बढ़ाना।

2. निश्चित अवधि का रोजगार शुरू करना।

(iv) आयकर अधिनियम की धारा 80जेजेएए का क्षेत्र बढ़ाना।

(v) राज्य और केंद्रीय करों और लेवियों की छूट (आरओएससीटीएल)।

(vi) संशोधित प्रौद्योगिकी उन्नयन निधि योजना (एटीयूएफएस)।

Closure of cotton mills

†*347. SHRI NARANBHAI J. RATHWA: Will the Minister of TEXTILES be pleased to state:

(a) the reasons for closure of cotton mills in the country;

(b) the steps taken by Government to address these issues, so far; and

(c) the success achieved on account of the steps taken in this regard?

THE MINISTER OF TEXTILES (SHRIMATI SMRITI ZUBIN IRANI): (a) to (c) A Statement is laid on the Table of the House.

Statement

(a) The mills have been closed in the country, over the years mainly owing to financial problems and labour related issues.

As far as National Textile Corporation (NTC) is concerned, NTC was incorporated in 1968 with the main objective of managing the affairs of sick textile undertakings taken over by the Government. NTC suffered heavy losses due to obsolete machinery and other reasons. Based on, Board for Industrial and Financial Reconstruction (BIFR)

†Original notice of the question was received in Hindi.

approved Revival Scheme of NTC *i.e.* Modified Revival Scheme (MS)-08, NTC has closed 78 mills under Industrial Dispute (ID) Act, 1947, on account of being unviable; modernised its 23 mills on its own; and revived 5 mills through Joint Ventures (JV) arrangements. It has no mandate under BIFR scheme to revive the unviable mills closed under Industrial Dispute Act, 1947.

(b) and (c) This ministry has launched many schemes like, Scheme for Integrated Textile Parks (SITP), Scheme for Integrated Textile Processing Development (IPDS), and Amended Technology Upgradation Fund (ATUFS) which are aimed at strengthening the textile industry and thereby improving productivity, sustainability and employment opportunities. In SITP, total 59 textiles parks are sanctioned, out of which 22 parks have been completed. Government of India has supported these parks with total ₹ 780.22 crores as subsidy. These parks have attracted ₹ 9038.96 crores as investment and so far it has generated employment for 82612 persons. Under the TUFS/ATUFS an amount of ₹ 26,548 crores has been released as subsidy to textile industry against an investment of ₹ 324,585 crores during 1999-2019.

Also the Government has implemented a special package for employment generation and promotion of exports in Apparel and Made-ups sector. The package includes a slew of measures which are labour friendly and would promote employment generation, economies of scale and boost exports. This package was available up to March, 2019 for Garment and Made ups units. The following components are included in the said special package:-

(i) Enhanced Duty Drawback Coverage/Rebate of State Levies (ROSL).

(ii) Additional incentives under Amended Technology Upgradation Scheme (ATUFS).

(iii) Employee Provident Fund Scheme Reform.

1. Increasing overtime caps.

2. Introduction of fixed term employment.

(iv) Enhancing scope of Section 80JJAA of Income Tax Act.

(v) Rebate of State and Central Taxes and Levies (ROSCTL).

(vi) Amended Technology Upgradation Scheme (ATUFS).

श्री नारणभाई जे. राठवा (गुजरात): सर, भारत देश के अंदर Textile Corporation of India की तरफ से 78 मिलें चालू थीं और जवाब में दिया गया है कि ये बंद हो गई हैं। इनके बंद होने का मुख्य कारण पैसों की कमी है। चूंकि जवाब में state-wise ब्यौरा नहीं दिया गया है, खास तौर पर हमारे गुजरात के अंदर भी बहुत टैक्सटाइल मिलें चलती थीं, इसलिए मैं आपके माध्यम से माननीय मंत्री जी से यह जानना चाहता हूँ कि गुजरात में कितनी मिलें चालू थीं और ये क्यों बंद हो गईं? क्या सरकार की तरफ से उनको ज्यादा आर्थिक सहायता देकर चालू करने का विचार है?

श्रीमती स्मृति ज़ूबिन इरानी: सर, मैं आपके माध्यम से अवगत कराना चाहती हूँ कि विशेष रूप से प्राइवेट सेक्टर में जो मिलें चलती हैं, भारत सरकार उनका ब्यौरा टैक्सटाइल कमिश्नर के ऑफिस के माध्यम से तब रख पाती है, जब वे कोई सब्सिडी भारत सरकार के माध्यम से टैक्सटाइल कमिश्नर के ऑफिस के माध्यम से लेती हैं। वर्षों से यह प्रथा चली आ रही है और आज भी देखा जाता है कि गवर्नमेंट insist करती है कि there should be minimum Government and maximum governance. Hence, the Government should not be in the business of being in business. We try and support the cotton industry or cotton-manufacturing industry through various efforts. Regarding the number of mills that have closed down, since the hon. Member has not clarified whether those fall within the purview of only NTC or apart from NTC in the private sector, once he makes that clarity, I can possibly give him the exact number in terms of mills shut down. In so far as increasing competitiveness of cotton and cotton products is concerned, we, along with the Ministry of Agriculture, do engage with the cotton industry to enhance production. Under BIFR, nine mills were closed down in Gujarat, but if the hon. Member seeks details about private mills closing down, that is something I will have to get from the Textile Commissioner office.

श्री नारायणभाई जे. राठवा: सर, जो टैक्सटाईल मिलें बंद हो गई हैं, इसकी वजह से हजारों मजदूर बेरोजगार हो गए हैं और उन पर इसका बहुत असर पड़ा है। मैं आपके माध्यम से माननीय मंत्री जी से जानना चाहता हूं कि ऐसे मजदूरों के लिए कोई इंतजाम किया गया ताकि उनको दोबारा रोजगार मिल सके?

श्रीमती स्मृति ज़ूबिन इरानी: सर, rehabilitation की दृष्टि से भारत सरकार के उपक्रम के अंतर्गत हमने ऐसे मजदूरों की सहायता के लिए, आर्थिक सहायता के लिए व्यवस्था की। वर्तमान में यह व्यवस्था मिनिस्ट्री ऑफ लेबर के सुपुर्द की गई है। जहां तक generating employment opportunities for those who were employed in the textile sector business is concerned, I might add here that Gujarat is also known for heightened production of MMF products and we have seen that in cities like Surat, we have a bustling textile activity. I am of the opinion that we will follow up with the Ministry of Labour in so far as new

[श्रीमती स्मृति ज़ूबिन इरानी]

proposals that come to the Ministry of Labour for rehabilitation or economic support to workers of closed textile mills.

प्रो. राम गोपाल यादव: श्रीमन्, कानपुर में लाखों कर्मचारी और मजदूर कॉटन मिल्स में काम किया करते थे, उनके बंद होने से तमाम कर्मचारियों ने आत्महत्याएं कीं। कोशिश भी हुई। मैं आपके माध्यम से माननीय मंत्री जी से यह जानना चाहता हूँ कि क्या NTC ने कोई मिल revive की या modernize की? क्या कानपुर में कोई मिल revive हुई और फिर वहां पर कुछ मजदूरों को रोजगार मिला या नहीं मिला?

श्रीमती स्मृति ज़ूबिन इरानी: उपसभापति जी, आपके माध्यम से मैं माननीय सदस्य को अवगत कराना चाहती हूँ कि कानपुर के संबंध में British India Corporation के revival की दृष्टि से पिछली सरकार में भी प्रयास हुए, लेकिन वे प्रयास विफल रहे। साथ ही, पिछली सरकार में और इस सरकार में भी अगर मॉडर्न तकनीक अथवा मशीनरी की उपलब्धता की दृष्टि से कोई चिंता थी, उस चिंता पर भी भरसक प्रयास किए गए। तत्पश्चात्, revival के prospects न होने की वजह से नीति आयोग के एक पैनल ने प्रस्तावित किया है कि बीआईसी को consistent efforts fail होने की वजह से अब disinvest किया जाए। लेकिन मैं आदरणीय सांसद से कहना चाहती हूँ कि कानपुर की इंडस्ट्रीज ने जब Ministry of Textiles के साथ बातचीत की अथवा पत्राचार किया, तब विशेष knitwear sector को लेकर, उनका यह प्रयास था कि हम इसमें कोई विशेष प्रावधान करें। तत्पश्चात्, हमने knitwear sector के लिए एक विशेष स्कीम Ministry of Textiles के माध्यम से बनाई है। सभी इंडस्ट्रीज़ के stakeholders, जिनमें कानपुर इंडस्ट्रीज़ के प्रतिनिधि भी सम्मिलित थे, वे आए और उन्होंने knitwear industries की resurrection के लिए भारत सरकार और Textiles Commissioner office के अंतर्गत इस स्कीम की सराहना भी की। इसके आगे क्रियान्वयन के लिए हम लोग कानपुर स्थित Textiles industry के साथ knitwear की श्रृंखला में काम कर रहे हैं।

SHRI VAIKO (Tamil Nadu): Mr. Deputy Chairman, Sir, thank you very much for giving me this opportunity to raise my maiden supplementary after 23 years in this Upper House. Sir, high fluctuations in cotton prices within a short period of time leads to instability in spinning mills every year. The textile mills in Tamil Nadu have zero emission norms and they have to compete with mills in States with lenient and non-existent pollution norms. I would like to know from the hon. Textile Minister whether the same level playing field has been established anywhere and whether the Government has planned to resolve this issue. Sir, countries like Bangladesh are getting apparels from China and they are illegally being thrusted on India with Bangladesh brand names. Will the Government take preventive steps in this matter? What is the total number of employees in each State who lost their jobs due to the closure of mills?

SHRIMATI SMRITI ZUBIN IRANI: Sir, the hon. Member has asked juxtaposition many questions under the umbrella of one question which seeks to be presented to the Ministry of Textiles. I would like to categorically state that environment and pollution norms are the norms that are applicable throughout the country. Sir, these norms do not seek to devastate the textile industry in the State of Tamil Nadu. In fact, Sir, I would like to reiterate that the Government of India, in conjunction with not only the Government of Tamil Nadu, but also, the industry in Tamil Nadu, explored various methodologies to enhance production, keeping in mind, the sustainable needs of the consumers in the market, even the overseas. Sir, I would like to tell the entire House, through you, that challenges with regard to textiles produced in Bangladesh and especially the access given to Bangladeshi investments and industry through the SAFTA (South Asian Free Trade Area) route is something that we along with the textile industry have had a very, very just hearing with the hon. Minister of External Affairs and the Minister of Commerce and Industry. Sir, we are trying to invoke the issue of origin, so that we can ensure that our markets are not flooded *via* Bangladesh by Chinese goods.

SHRI MOTILAL VORA (Chhattisgarh): Sir, I would like to ask the hon. Minister one thing. The NTC was incorporated in the year 1968 to manage the affairs of sick mills. How much loss the NTC has incurred due to the management of 78 mills? Also, I would like to know from the hon. Minister: What is the number of closed mills in the State of Madhya Pradesh?

SHRIMATI SMRITI ZUBIN IRANI: Sir, I would like to state here that since the question pertains to the cotton industry and the closed mills in the cotton sector, NTC actually produces wears even in other aspects, including MMF. I will only say that 78 mills have hence been closed since the incorporation of NTC. The mills were closed after due consideration by the previous Government also when the efforts to revive them had failed. The hon. Member has particularly asked about the closed mills in the State of Madhya Pradesh. I will furnish the information to him. Since, it will include those production areas which include MMF activities, I can only say this in terms of encouraging textile industry in the State of Madhya Pradesh. In fact, I can make a referral here that when the Government announced the ₹ 6,000 crore package for Made-ups, one of the biggest enterprises of Made-ups is functional currently in Hoshangabad, Madhya Pradesh.